

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 623 OF 2024

IN THE MATTER OF:

AJAY KUMAR SINGH

.... APPLICANT

Versus

STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY,
UTTAR PRADESH & ORS.

.... RESPONDENTS

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8, UPSIDA	1-4

THROUGH

DATE: 29.12.2024

PLACE: NEW DELHI



**STHAVI ASTHANA
ADVOCATE FOR UPSIDA
C1/131 MOTI BAGH, SHANTI PATH,
NEW DELHI-110021
(M): 9711116034
(E): STHAVIASTHANA@GMAIL.COM**

Proper Stamp Attached
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 623 OF 2024

IN THE MATTER OF:

AJAY KUMAR SINGH

.... APPLICANT

Versus

STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY,
UTTAR PRADESH & ORS.

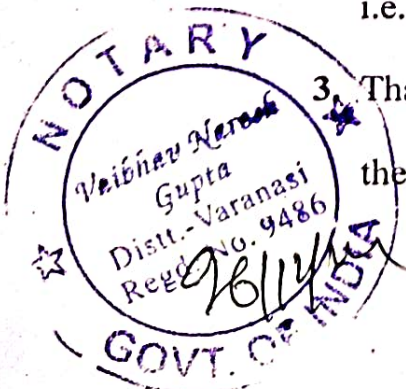
.... RESPONDENTS

RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8,
UPSIDA

I, Ashish Nath, S/o Sri Kailash Nath, aged about 50 years, R/o 28,
Vindhyawasini Nagar, Orderly Bazar, Varanasi-221002, do hereby
solemnly affirm and state on oath as under:

1. That I am of the Respondent No. 8, Uttar Pradesh State Industrial Development Authority (hereinafter "UPSIDA"). I say that I am fully conversant with the facts of the case and in the abovementioned capacity am competent and authorized to swear the present Affidavit.
2. That the issue in the present case relates to Common Bio-Medical Waste Treatment Facility operated by the Respondent No. 2 herein, i.e. M/s RS Bio Medical Waste Services.

3. That the plot on which Respondent No. 2 is located comes under the purview of Sathariya Industrial Development Authority/



[Handwritten Signature]

Respondent No. 10 herein and the said property does not come under the Respondent No. 8.

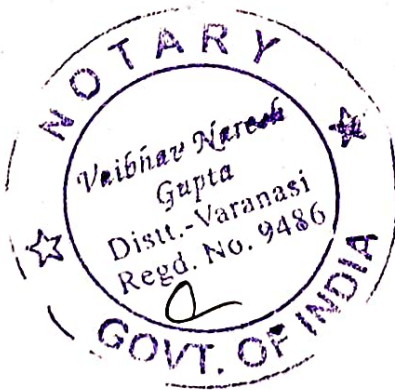
4. That the above response of Respondent No. 8, is submitted before this Hon'ble Tribunal for its perusal and necessary consideration.



DEPONENT

VERIFICATION

Verified at Varanasi on this 26 day of December, '2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.


DEPONENT




SWORN & VERIFIED
Vaibhav Naresh Gupta (Advocate)
NOTARY (Govt. of India)
Regd. No. 9486
Civil Courts Compound
Varanasi (U.P.) INDIA



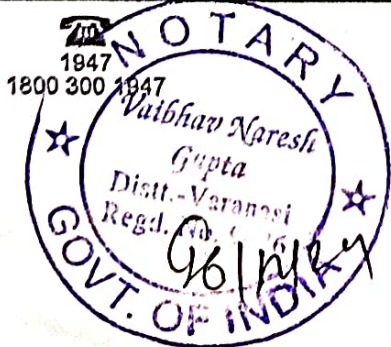
भारत सरकार
Government of India



आधार - का अधिकार



भारतीय विशिष्ट पहचान प्राधिकरण
India



✉ help@uidai.gov.in

www.uidai.gov.in